

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

20) CA/ 192/2021 CA/574/2022 C.P.(CAA)/109(MB)2021
C.A.(CAA)/26(MB) 2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.11.2022.**

NAME OF THE PARTIES: CIPL- PPSL YONGNAM JOINT
VENTURE CONSTRUCTIONS
PRIVATE LIMITED

UNDER SECTION 230-232 OF THE COMPANIES ACT, 2013

ORDER

Heard Mr. Ahmed Chunawala, Advocate appearing for the Applicant is present through virtual hearing.

CA 574/2022:

The above application has been filed seeking urgent listing of CP (CAA) 109/2021. CA 574/2022 is **allowed** and disposed of.

CA 192/2021:

The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing.

CP (CAA) 109/2021

CA (CAA) 26/2021

List this matter on **13.01.2023.**

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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